

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. FIRDOS
HARIDWAR BY PASS ROAD, BRHAMANWALA CHOCK,
SANSKRITI LOK COLONY, LANE NO-5,, DIST-
DEHRADUN , UTTARAKHAND, 248001

Roll No - 0851

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

ASLAM ALI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AVIDIT
H NO. 342, STAFF HOUSE COMPOUND, NEAR
HANUMAN MANDIR, MALLITAL,, DIST-NAINITAL ,
UTTARAKHAND, 263001

Roll No - 0852

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RADHE SHYAM NOLIYAL

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SARLA SUMIT BHURIYAN
VILL. & P.O.- NIRAN, JANPUR (RAISI), HOME-30, NEAR
OLD POST OFFICE,, DIST-HARIDWAR ,
UTTARAKHAND, 247071

Roll No - 0853

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SUMIT KUMAR BHURIYAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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Paper II LAW

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SEENU CHAUDHARY
TH-02, TRANSIT HOSTEL, OFFICERS COLONY, CIVIL
LINES,, DIST-MATHURA , UTTAR PRADESH, 281001

Roll No - 0854

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SH. JAIBIR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SURABHI SHUKLA
M-1302, MONARCH, AJNARA GENX, CROSSING
REPUBLIK,, DIST-GHAZIABAD , UTTAR PRADESH,
201016

Roll No - 0855

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
ABHISHEKA DWIVEDI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JIWAN VERMA
COURT COMPLEX, JOGINDER NAGAR, P.O. AND TEH.-
JOGINDER NAGAR, , DIST-MANDI , HIMACHAL
PRADESH, 175015

Roll No - 0856

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

DULO RAM

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

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Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
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**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RICHA MISHRA
PLOT NO 219/11, JHUNSI HAVELIYA, VIJAY GUEST
HOUSE ROAD,, DIST-PRAYAGRAJ , UTTAR PRADESH,
211019

Roll No - 0857

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
PUNEET KUMAR PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

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Date of Examination : 10th November, 2024

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8.00 A.M. to 11.00 A.M.

Paper I LAW

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Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. FIROZ AHMAD
NJMC- Z/45, VILL. & P.O.- BANIPUR, P.S.- SANKRAIL,,
DIST-HOWRAH , WEST BENGAL, 711304

Roll No - 0858

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LT. TAJOMMUL HUSSAIN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
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Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT SINGLA
8, AASTHA ROYAL HOMES, SADASHIV ENCLAVE,
BALTANA, S.A.S. NAGAR,, DIST-MOHALI , PUNJAB,
140604

Roll No - 0859

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

CHARAN DASS SINGLA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

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Paper II LAW

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Registrar General

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**Written Examination of District Judge (Entry Level) 2023
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Candidate's Name & Address

MS. POOJA
COURT COMPLEX, JOGINDER NAGAR, P.O. AND TEH.-
JOGINDER NAGAR,, DIST-MANDI , HIMACHAL
PRADESH, 175015

Roll No - 0860

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

BHIPAN SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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Paper II LAW

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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ULLASH SINGH
VILL. & P.O.- CHAUKIA, , DIST-SULTANPUR , UTTAR
PRADESH, 222302

Roll No - 0861

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAMA SHANKAR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KULDEEP SINGH
H. NO. -22/2, GANESHPUR, ROORKEE,, DIST-
HARIDWAR , UTTARAKHAND, 247667

Roll No - 0862

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
AMAR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SHILPA ROHIT KOTHIKHANE
B-198, ACHARYA NAGAR, VASMAT ROAD,, DIST-
PARBHANI , MAHARASHTRA, 431401

Roll No - 0863

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

ROHIT RAMESHRAO KOTHIKHANE

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA KUMAR GUPTA
AT- HIGH SCHOOL CHAWK, BAGICHA, POST-
BAGICHA,, DIST-JASHPUR , CHHATTISGARH,

Roll No - 0864

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
GANGA PRASAD GUPTA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

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8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANANT MODGIL
H. NO. 386/2, SECTOR 44-A,, DIST-CHANDIGARH ,
CHANDIGARH, 160047

Roll No - 0865

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
KRISHAN KUMAR SHARMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 10th November, 2024

TIME

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Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJ KUMAR ROY
AT & POST- KANSABEL, THANA & TAHSIL-
KANSABEL,, DIST-JASHPUR , CHHATTISGARH, 496223

Roll No - 0866

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
RAMNARESH ROY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
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on application form)

Date of Examination : 10th November, 2024

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Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANSHUMAN
FLAT NO 383, DDA SFS FLATS, SECTOR-9, POCKET-2,
DWARKA,, DIST-NEW DELHI , DELHI, 110077

Roll No - 0867

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
NAVIN KUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DOLLY THAKUR
DOLLY THAKUR, D/O SHRI GOPAL SINGH THAKUR,
CHHOTE ATTARMUDA, , DIST-RAIGARH ,
CHHATTISGARH, 496001

Roll No - 0868

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

GOPAL SINGH THAKUR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. VARSHA CHOUBEY
H. NO. 1744 WARD- 69, GANESH NAGAR, MADHAV
RAO SAPRE WARD, BEHIND FIBER FACTORY,
RAIPURA,, DIST-RAIPUR , CHHATTISGARH, 492013

Roll No - 0869

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI RAGHVENDRA KUMAR CHOUBEY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ROHIT SHUKLA
FLAT NO 502, TOWER-5, 5TH FLOOR, CIVITECH
FLORENCIA PARK, SAPPHIRE, RAM PRASTHA
GREENS, VAISHALI,, DIST-GHAZIABAD , UTTAR
PRADESH, 201010

Roll No - 0870

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

KAMLESH SHUKLA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DEEPTI BHARDWAJ
FLAT NO 201, TOWER-II, AVL 36, SOCIETY,
SECTOR-36A,, DIST-GURUGRAM , HARYANA, 122004

Roll No - 0871

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SAT NARAYAN BHARDWAJ

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RENU CHOUDHARY
H. NO. 236, WARD NO 4, STREET NO 7, NEW DEFENCE
COLONY, MURAD NAGAR,, DIST-GHAZIABAD , UTTAR
PRADESH,

Roll No - 0872

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

ASVIR SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SHRUTI KAPOOR
HOUSE NO 183, NAWADA, NEAR DENA BANK, D.K.
MOHAN GARDEN, UTTAM NAGAR,, DIST-DELHI ,
DELHI, 110059

Roll No - 0873

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

ARJUN KUMAR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RITESH THAKUR
WARD NO. 11, CHHURIA, POST- CHHURIA,, DIST-
RAJNANDGAON , CHHATTISGARH, 491558

Roll No - 0874

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

LATE SHRI VIJAY KUMAR THAKUR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RABINDRA TIWARY
B-104, DUGGAL COLONY, NEAR DEVLII ROAD,
KHANPUR, SOUTH DELHI,, DIST-DELHI , DELHI, 110080

Roll No - 0875

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
JAGDISH TIWARY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TRILOCHAN PRASAD SAHU
TEACHERS COLONY, WARD NO 13, STATION PARA, ,
DIST-RAJNANDGAON , CHHATTISGARH, 491441

Roll No - 0876

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

LT. SHRI JAI KARAN LAL SAHU

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINEET KUMAR
HOUSE NO 228K, VERMA COLONY, NEAR NANGLIA
HOSPITAL, ALLAHDADPUR,, DIST-GORAKHPUR ,
UTTAR PRADESH, 273001

Roll No - 0877

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

KUBER PRASAD

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEHA GUPTA
HOUSE NO-212, VISHNU ENCLAVE GOVIND PURAM,,
DIST-GHAZIABAD , UTTAR PRADESH, 201013

Roll No - 0878

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
RAJESH GUPTA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR PANDEY
SANTOSH KUMAR PANDEY, VILL- KURAWAL, POST-
SHAHPUR, , DIST-GORAKHPUR , UTTAR PRADESH,
273407

Roll No - 0879

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHIV MURAT PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PUNIT KUMAR SRIVASTAVA
PROSECUTION OFFICER DISTRICT PROSECUTION
OFFICER, SASARAM, DIST-ROHTAS , BIHAR, 821115

Roll No - 0880

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

NAND KISHOR LAL SRIVASTAVA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHISHEK BUNDELA
ABHISHEK BUNDELA (A.D.P.O.), C-59, SHARV-DHARM,
BIMA KUNJ, KOLAR ROAD,, DIST-BHOPAL , MADHYA
PRADESH, 462042

Roll No - 0881

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

PURAN SINGH BUNDELA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VED PRAKASH TRIPATHI
531-B, REGENT, SHIPRA SUNCITY, INDIRAPURAM,,
DIST-GHAZIABAD , UTTAR PRADESH, 201014

Roll No - 0882

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
VINDHYACHAL TRIPATHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP YADAV
H. NO. 24, II FLOOR, STATE BANK NAGAR, PASCHIM
VIHAR,, DIST-NEW DELHI , DELHI, 110063

Roll No - 0883

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SALEKH CHAND YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATISH KUMAR SENDARIYA
BAZAR PARA, BASNA, WARD NO-09, BASNA, POST-
BASNA, THANA- BASNA,, DIST-MAHASAMUND ,
CHHATTISGARH, 493554

Roll No - 0884

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
DHANSINGH SENDARIYA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITISH KUMAR SRIVASTAVA
VILL. & POST- MAJAHWA KHAJURI, P.S.-
WALTERGANJ,, DIST-BASTI , UTTAR PRADESH, 272002

Roll No - 0885

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

HARISH CHANDRA LAL SRIVASTAVA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. REKHARANI BEHERA
BEHIND CIVIL COURT, NAWAPARA, GHARGHODA,
DIST-RAIGARH , CHHATTISGARH, 496111

Roll No - 0886

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SRI RAKESH KUMAR BEHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MEGHA TAMRAKAR
W/O VIVEK NAYAK, SHIKSHAK NAGAR, WARD NO 07,
ST.- 02, H. NO.- 85,, DIST-DURG , CHHATTISGARH,
491001

Roll No - 0887

Category - OBC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

VIVEK NAYAK

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR TIWARI
VILL- KARMI, POST- SHIVPUR, DIST-BASTI , UTTAR
PRADESH, 272163

Roll No - 0888

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
NARSINGHNARAYAN TIWARI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH KUMAR
KISHORE GANJ KUMHAR TOLI AAHARI TAR, DIST-
RANCHI-1 , JHARKHAND, 834001

Roll No - 0889

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE JHALAN RAM

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHISHEK SHARMA
GANGA NAGAR SECTOR-2 MANGLA, DIST-BILASPUR,
CHHATTISGARH, 495001

Roll No - 0890

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
MADHAV PRASAD SHARMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BALWEER
VILLAGE- TOORAN, POST OFFICE- APRA, TEHSIL-
PHILLAUR, DIST-JALANDHAR , PUNJAB, 144416

Roll No - 0891

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
DES RAJ

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DIVYANAGANA GAUR
R/O FLAT NO. -512, STERLING HOMES-IST- 5TH FLOOR
ANOOPSHAHAR ROAD, DIST-ALIGARH , UTTAR
PRADESH, 202001

Roll No - 0892

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

LATE SHRI V P GAUR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SAMBHU NARAYAN ACHARYA
WARD NO. -18 BHARATI NAGAR, DIST-BARGARH ,
ODISSA, 768098

Roll No - 0893

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
PURUSOTTAM ACHARYA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHAMA PARVEEN
111/207 CHHOTTA KHUDA GANJ PILIBHIT, DIST-
PILIBHIT , UTTAR PRADESH, 262001

Roll No - 0894

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
MUSHAFHEY AHMAD

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. KM MOHINI
COLONY MADHAUPURI NADRAIGATE OLD
GURUDWARA, DIST-KASGANJ , UTTAR PRADESH,
207123

Roll No - 0895

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
BRAJTENDRA SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR
VPO- KHANPUR, TEHSIL- GARHSHANKAR, DIST-
HOSHIARPUR , PUNJAB, 144527

Roll No - 0896

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
CHAMAN LAL

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUJEET GAUR
31/51, GHUMANI BAZAR, BAILDARI MOHAL, DIST-
KANPUR NAGAR , UTTAR PRADESH, 208001

Roll No - 0897

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE VIJAY KUMAR GAUR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RASHMI RAJ VARDHAN
1903, TOWER-I, GREAT VALUE SHARNAM SECTOR-107
, DIST-NOIDA , UTTAR PRADESH, 201304

Roll No - 0898

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SH M N BHATNAGAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHIL KUMAR PANDEY
CHAMBER NO. 246A, PATIALA HOUSE COURT, DIST-
NEW DELHI , DELHI, 110001

Roll No - 0899

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
HARI SHANKAR PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BRIJESH KUMAR DWIVEDI
VILL-PO- MURAIYAN BUJURG, PS- TIRWA, DIST-
KANNAUJ , UTTAR PRADESH, 209727

Roll No - 0900

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAKESH KUMAR DWIVEDI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPENDRA KUMAR PANDEY
106-C GANESH NAGAR MUIRABAD, DIST-PRAYAGRAJ ,
UTTAR PRADESH, 211002

Roll No - 0901

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
JAGDISH NARAYAN PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHESH MANI PANDEY
ABHETPUR, DHARMRAJ KA PURA, BAHERIYA, DIST-
PRAYAGRAJ , UTTAR PRADESH,

Roll No - 0902

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

DWARIKA PRASAD PANDEY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHAGWAT PRASAD GUPTA
BHAGWAT PRASAD GUPTA, S/O MR SANTOSH GUPTA,
GUPTA NAVELTY OLD NAGAR PALIKA ROAD, DIST-
BALODABAZAR , CHHATTISGARH, 493332

Roll No - 0903

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

MR SANTOSH GUPTA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. FAROOK
VILLAGE-POST- SIKRODHA, TEHSIL BHAGWANPUR,
DIST-HARIDWAR , UTTARAKHAND,

Roll No - 0904

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
AKBAR ALI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR DUBEY
VILL- BHISKURI, POST- BARKACHHA, DIST-
MIRZAPUR , UTTAR PRADESH, 231001

Roll No - 0905

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
KAILASH NATH DUBEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BIJAY KUMAR
H NO. 63, BLOCK-7 DDA FLATS EAST OF KAILASH ,
DIST-NEW DELHI-65 , DELHI,

Roll No - 0906

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SH KAILASH PANDIT

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR KESHRI
C/O GOPAL PRASAD Q NO. B/1574, SITE-IV, SECTOR-II
DHURWA, DIST-RANCHI , JHARKHAND, 834004

Roll No - 0907

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BHIM PRASAD KESHRI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MD RAZAULLAH ANSARI
RUSTAM ENCLAVE, FLAT NO. C-3 BARIATU
UNIVERSITY COLONY, PO-PS- BARIATU, DIST-RANCHI
, JHARKHAND, 834009

Roll No - 0908

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE MD MAHMOOD ANSARI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAMMAD JAHANGIR
MOH GHURAHUPATTI CIVIL LINE, POST- SADAR, DIST-
MIRZAPUR , UTTAR PRADESH, 231001

Roll No - 0909

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE IQBAL AHMAD

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR JATAV
M NO. 168 MAHADEV NAGAR GANDHI PATH VAISHALI
NAGAR, DIST-JAIPUR , RAJASTHAN, 302021

Roll No - 0910

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE SH RAM CHANDRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIRSH KUMAR
FLAT NO. 123, SHIVKALA APARTMENT, PLOT NO. D/19,
SECTOR-51, DIST-NOIDA , UTTAR PRADESH, 201301

Roll No - 0911

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SUBODH KUMAR SRIVASTAVA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PIYUSH KUMAR
H NO. 304/1, LALCHAND COLONY, DIST-JHAJJAR ,
HARYANA, 124103

Roll No - 0912

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAMESH KUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SEEMA HIRWANI
HOUSE NO. 520, WARD NO. 41, GALI NO. 01, BHAWANA
SINGAR SADAN KELABADI, DIST-DURG ,
CHHATTISGARH, 491001

Roll No - 0913

Category - OBC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

LATE DILIP HIRWANI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAUSHAL PRASAD KOSARE
VILL- BHARDAKALA, POST- BALDEOPUR, TAHSIL-
KHAIRAGARH, DIST-KHAIRAGARH-CHHUIKHADAN-
GANDAI , CHHATTISGARH, 491881

Roll No - 0914

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
LATE SHRI LALDAS KOSARE

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. WASIM GULZAR MALIK
CHAMBER NO. 14 DISTRICT COURT BARAMULLA,
DIST-BARAMULLA , JAMMU & KASHMIR, 193101

Roll No - 0915

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
MOHD GULZAR MALIK

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIPIN NAAGAR
CHAMBER NO. D220, KARKARDOOMA DISTRICT
COURTS COMPLEX, DIST-KARKARDOOMA , DELHI,
110032

Roll No - 0916

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

ZILEY SINGH NAAGAR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MOUMITA CHAKRABORTY
35- SHYAMA PALLY, PO- JADANPUR, PS- JADANPUR,
DIST-KOLKATA , WEST BENGAL, 700032

Roll No - 0917

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

LATE BIDYUT RANJAN CHAKRABORTY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR MISHRA
FLAT NO. 3, FIRST FLOOR, VIDHI APARTMENT, 60 PEET
ROAD, NEAR BSES OFFICE, DIST-CHHATARPUR,
DELHI, 110074

Roll No - 0918

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

BALRAM MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANKIT GAUTAM
H NO. 15, M S ENCLAVE-2, DHAKOLI, ZIRAKPUR, DIST-
MOHALI , PUNJAB, 160104

Roll No - 0919

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
GOPAL SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LOKENDRA KUMAR GUPTA
H NO. 1008 PREET VIHAR COLONY NEAR CHANDPUR
RAILWAY CROSSING, DIST-BULANDSHAHR , UTTAR
PRADESH, 203001

Roll No - 0920

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

KANHAIYA LAL GUPTA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KRISHNA DEVI NAG
NEAR B G KSHIRSAGAR SANTRA BADI, DIST-DURG ,
CHHATTISGARH, 491001

Roll No - 0921

Category - OBC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI BABULAL NAG

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

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Date of Examination : 10th November, 2024

TIME

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHANANJAY DEO PANDEY
DISTRICT PROSECUTION OFFICE, CIVIL COURT-
JAMTARA, DIST-JAMTARA , JHARKHAND, 815351

Roll No - 0922

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHYAM NARAYAN DEO PANDEY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV KUMAR
RAJEEV KUMAR ADVOCATE CH-166, E BLOCK, NEAR
CBI CHAMBERS, CIVIL COURT RAJNAGER, DIST-
GHAZIABAD , UTTAR PRADESH,

Roll No - 0923

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

JHAMUNA RAM

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEVENDER SINGH BAISLA
H NO. 783-0-1, SECTOR-2 BALLABGARH, DIST-
FARIDABAD , HARYANA, 121001

Roll No - 0924

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
CHANDER SINGH BAISLA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV KUMAR DUBEY
1/6 FF, INDIRA VIKAS COLONY NEAR MUKHERJEE
NAGAR, DIST-DELHI , DELHI, 110009

Roll No - 0925

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BASUDEO DUBEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHANNJAY SINGH JADON
C/O SHRI N K SHARMA H NO. 88/37, NEW ARYA
NAGAR JAIL ROAD, DIST-MEERUT , UTTAR PRADESH,

Roll No - 0926

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ARVIND PAL SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVI GANGWAR
RAVI GANGWAR ADVOCATE A-5/2 AWAS VIKAS
COLONY , DIST-PILIBHIT , UTTAR PRADESH, 262001

Roll No - 0927

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
MANGAL SEN GANGWAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAWREEN KUMAR
H NO WZ 54, FLAT NO. 403 SUMIT RADHEY
APARTMENT GALI NO. 2 SADH NAGAR PALAM , DIST-
NEW DELHI , DELHI, 110045

Roll No - 0928

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAMDEO PRASAD

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUCHIT MANGLIK
MANGLIK BHAWAN, KHARIKUAN OPPOSITE JAIN
INTER COLLEGE TEHSIL SADAR, PS-KOTWALI, DIST-
RAMPUR , UTTAR PRADESH, 244901

Roll No - 0929

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
NEERAJ KUMAR MANGLIK

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRATEEK KUMAR
PRATEEK KUMAR BEHIND JAI BHEEM PETROL PUMP
RAMPUR BAKLI , DIST-BIJNOR , UTTAR PRADESH,
246701

Roll No - 0930

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

VINOD KUMAR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN KUMAR
H NO.-116 PALHERA MODIPURAM, DIST-MEERUT ,
UTTAR PRADESH, 250110

Roll No - 0931

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SH JAGDISH PRASAD

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARENDER KUMAR
H NO-145, VILL- BHANKRI, POST-PALI, TEHSIL-
BADKHAL, DIST-FARIDABAD , HARYANA, 121004

Roll No - 0932

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
GARIB DAS

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEELAM VERMA
GUPTA BUILDING BELOW AUCKLAND HOTEL
LONGWOOD, DIST-SHIMLA , HIMACHAL PRADESH,
171001

Roll No - 0933

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

NEKRAM VERMA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDHIR MISHRA
235/3, MANGAL PANDEY NAGAR, UPASNA PARK, DIST-
MEERUT , UTTAR PRADESH, 250004

Roll No - 0934

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAM PRATAP MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDER PRATAP CHANDELA
H NO-205, VILL- BHATOLA, DIST-FARIDABAD ,
HARYANA, 121004

Roll No - 0935

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
GYANCHAND CHANDELA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHWETA SHARMA
H NO. 405, SHALIMAR GARDEN EXT-I, SAHIBABAD,
DIST-GHAZIABAD , UTTAR PRADESH, 201005

Roll No - 0936

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SH YUDHISTER SHARMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRABHANJAN JHA
AG- 169, III FLOOR, SHALIMAR BAGH, DIST-DELHI ,
DELHI, 110088

Roll No - 0937

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RABINDRA PRASAD JHA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RESHU MISHRA
235/3 MANGAL PANDEY NAGAR, UPASNA PARK,
MEERUT, DIST-MEERUT , UTTAR PRADESH, 250004

Roll No - 0938

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SUDHIR MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPINDER SINGH DHILLON
C/O RAJ KUMAR, H. NO. 5131, NEAR NAINA DEVI
MANDIR, ARORIAN STREET , DIST-PATIALA , PUNJAB,
147001

Roll No - 0939

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

AJIT SINGH DHILLON

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL CHAUDHARY
CHAMBER NO. Y-38, CIVIL WING, TIS HAZARI COURT,
DIST-DELHI , DELHI, 110054

Roll No - 0940

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHIVKUMAR CHAUDHARY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARINDER GIR
VILLAGE DAULATPUR FAKIRAN, P.O. MEERAN PUR,
TAHSIL PATIALA, DIST-PATIALA , PUNJAB, 147111

Roll No - 0941

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
GURMAIL GIR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT KUMAR GUPTA
GOMTI NAGAR COLONY, KATGHARA POST
KACHAHARI, DIST-JAUNPUR , UTTAR PRADESH,
222002

Roll No - 0942

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

PYARE LAL GUPTA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA KUMAR BURNWAL
VILLAGE DAMUDARPUR, P.O. DAMODARPUR NEAR
POST OFFICE, , DIST-DHANBAD , JHARKHAND, 826001

Roll No - 0943

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
GANESH LAL BURNWAL

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ANSHU SHARMA
HOUSE NO. 28, RADHASOAMI, VILLAGE BARSANA
ENCLABE, MAHOBA BAZAR, TATIBANDH, DIST-
RAIPUR , CHHATTISGARH, 492099

Roll No - 0944

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

JASVINDER SINGH GILL

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIPIN KUMAR
HOUSE NO. 78, GALI NO. 9 SHIVPURI, P.S. VIJAY
NAGAR, , DIST-GHAZIABAD , UTTAR PRADESH, 201009

Roll No - 0945

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VIJAY SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMRESH RAWAT
VILLAGE AND POST MANERI, DIST-UTTARKASHI,
UTTARAKHAND, 249194

Roll No - 0946

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
DHARM SINGH RAWAT

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAIS KHAN
H.NO. 245/1, GALI NO. 6, VEDRAM COLONY, PALLA NO.
1 FARIDABAD, DIST-FARIDABAD , HARYANA, 121003

Roll No - 0947

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MOHD ANISH KHAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR TRIPATHI
7 MIG, NEAR SHRI RAM PARK GOVINDPUR,
TELIORGUNJ, DIST-PRAYAGRAJ , UTTAR PRADESH,
211004

Roll No - 0948

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LALJI PRASAD TRIPATHI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR SADHU
NEW UPPER CHELIDANGA, NEAR SHIB MANDIR,
ASANSOL-4, DIST-PASHIM BARDHAMAN , WEST
BENGAL, 713304

Roll No - 0949

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

MALAY KUMAR SADHU

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YOGESH KANDWAL
1/32, MATA MANDIR COLONY, AJABPUR KALAN, DIST-
DEHRADUN , UTTARAKHAND, 248001

Roll No - 0950

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DARSHAN LAL KANDWAL

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDIP KUMAR MUKHERJEE
SUTAPA BHAWAN, SARAT PALLY, S.B. GORAI ROAD,
BARAF KAL, ASANSOL, DIST-PASHIM BARDHAMAN ,
WEST BENGAL, 713301

Roll No - 0951

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

ACHINTYA KUMAR MUKHERJEE

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHUL MAURYA
12 A, TOP FLOOR, BHOGAL LANE, BHOGAL, DELHI-14,
DIST-DELHI , DELHI, 110014

Roll No - 0952

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAM DULAR MAURY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATISH KUMAR
VILLAGE GOVIND PURI URF GHASOLI, POST DABKA,
DIST-MEERUT , UTTAR PRADESH, 250001

Roll No - 0953

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
IKRAM PAL SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAN CHANDRA DIKSHIT
HOUSE NO. 272/13, SECTOR-12, INDIRA NAGAR, DIST-
LUCKNOW , UTTAR PRADESH, 226016

Roll No - 0954

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SURESH CHANDRA DIKSHIT

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MD SHAKIL ANSARI
KAISAR COLONY, NEAR FATIMA MASJID, BARIATU,
DIST-RANCHI , JHARKHAND, 834009

Roll No - 0955

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

MD. ALIMUDDIN

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK VAJPAYEE
KHASRA NO. 75/15, GALI NO. 08, BLOCK A-1/2, AJIT
VIHAR, BURARI, CENTRAL, DIST-DELHI, DELHI,
110084

Roll No - 0956

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VISHESHWAR BAJPAYEE

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMESH SINGH
184/8 VIJAY NAGAR, POST OFFICE VIJAY NAGAR,
KANPUR NAGAR, DIST-KANPUR , UTTAR PRADESH,
208005

Roll No - 0957

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
VISHRAM SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AVNISH KUMAR
H.NO. 6654 NEW NAVEEN NAGAR, SAHARANPUR,
DIST-SAHARANPUR , UTTAR PRADESH, 247001

Roll No - 0958

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
DHIR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BIJENDRA SINGH
VILL. RAIPUR BANGAR, POST MAYACHA, DIST-
GOUTAM BUDH NAGAR , UTTAR PRADESH, 203207

Roll No - 0959

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHYAURAJ SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. POOJA
CHAMBER NO. 15 CIVIL COURT RAJNAGAR G.Z.B.,
DIST-GAHzIABAD , UTTAR PRADESH, 201001

Roll No - 0960

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SOURABH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. YASMIN HUDA
D-59, 4TH FLOOR, GALI NO. 7, GANESH NAGAR,
PANDAV NAGAR COMPLEX, EAST DELHI, DIST-DELHI
, DELHI, 110092

Roll No - 0961

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

NURUL HUDA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANUP KUMAR TRIPATHI
DISTRICT PROSECUTION OFFICER CIVIL COURT
GOPALGANJ, DIST-GOPALGANJ , UTTAR PRADESH,
841428

Roll No - 0962

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHIVDAS TRIPATHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARISH KUMAR DUBEY
VILLAGE SARDHA, TAHSIL LORMI, DIST-MUNGELI,
CHHATTISGARH, 495115

Roll No - 0963

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
UMASHANKAR DUBEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT KUMAR SINGH
B-51, VED VIHAR S.L.F. ANKUR BIHAR LONI,
GAZIABAD, DIST-GAZIABAD , UTTAR PRADESH,
201102

Roll No - 0964

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAMJI SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRABHAT KUMAR BHARTI
VILL. SALEMPUR, P.O. BHOJPANDAUL, DIST-
MADHUBANI, BIHAR, 847121

Roll No - 0965

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BRAHMADEO YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KUMAR
CHITRAGUPTA NAGAR POKHARIA, W. NO. 35, P.O.
BEGUSARAI, DIST-BEGUSARAI , BIHAR, 851101

Roll No - 0966

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHYAM SHANKAR PRASAD

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAJENDRA CHAUHAN
VILL. GULISTANPUR, POST SURAJPUR, GREATER
NOIDA, DIST-GOUTAM BUDH NAGAR , UTTAR
PRADESH, 201306

Roll No - 0967

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAM KISHAN CHAUHAN

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANISH KUMAR
VILL. POST AHAMDPUR, DIST-SAHARANPUR , UTTAR
PRADESH, 247451

Roll No - 0968

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BABU RAM

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR DUBEY
BESIDE INDIAN BANK, DEVKALI FAIZABAD, DIST-
AYODHYA , UTTAR PRADESH, 224001

Roll No - 0969

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
INDRASEN DUBEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR PARASHAR
BARUANPURA WARD 04, LAHAR , DIST-BHIND ,
MADHYA PRADESH, 477445

Roll No - 0970

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SURESH KUMAR PARASHAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ANJANA PATRE
HOUSE NO. 52, WARD NO. 06, BHATHAPARA, UTAI,
DIST-DURG , CHHATTISGARH, 491107

Roll No - 0971

Category - SC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

MR. PREMNARAYAN PATRE

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAUTAM KUMAR BANERJI
DURGA BAWAN 108 L, BENIGANJ, NEAR A.D.C.LAW
COLLAGE, DIST-ALLAHABAD , UTTAR PRADESH,
211016

Roll No - 0972

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ARUN KUMAR BANERJI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHMAN RAZA KHAN
CIVIL COURT COMPOUND, TILHAR, DIST-
SAHARANPUR , UTTAR PRADESH, 242307

Roll No - 0973

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
IKRAM KHAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURESH KUMAR
VILLAGE DELLI MURSHADPUR, P.O. MEHARALIPUR,,
DIST-BIJNOR , UTTAR PRADESH, 246733

Roll No - 0974

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE DHOOM SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RATNESH TIWARI
F- 707, LOWYERS CHAMBER BLOCK KARKARDOOMA
COURT, DIST-DELHI , DELHI, 110032

Roll No - 0975

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
JAGDISH TIWARI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL SHARMA
O/O ASSISTANT DISTRICT ATTORNEY, JUBBAL, DIST-
SHIMLA , HIMACHAL PRADESH, 171205

Roll No - 0976

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
PURANCHAND

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RAJKUMARI
HOLI MOHALLA KANKHAL, HARIDWAR, DIST-
HARIDWAR , UTTARAKHAND, 249408

Roll No - 0977

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
AMAR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAPTAN SINGH
VILLAGE GEJHA, SECTOR-93, NOIDA, POST OFFICE
MAHARSHI NAGAR, DIST-GOUTAM BUDH NAGAR ,
UTTAR PRADESH, 201304

Roll No - 0978

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE BEERSINGH AWANA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOH. IRSHAD ALI
VILLAGE KHANPUR BANGAR, POST IQLA RASULPUR
QILA PARIKHIT GARH, DIST-MEERUT , UTTAR
PRADESH, 250406

Roll No - 0979

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

NAIMUDDIN

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR MALL
12, ADA FLAT, NEAR UNION BANK, ASHOK NAGAR,
DIST-PRAYAGRAJ , UTTAR PRADESH, 211001

Roll No - 0980

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAM DARAS PRASAD MALL

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AZAD SINGH
VILLAGE BORAKI, PO. P.S. DADRI, DIST-GOUTAM
BUDH NAGAR , UTTAR PRADESH, 203207

Roll No - 0981

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SARDA RAM

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. VEENA
HOUSE NO. 3308, FIRST FLOOR, SECTOR-21D, , DIST-
CHANDIGARH , CHANDIGARH, 160022

Roll No - 0982

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
AJMER SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRIYANKA SHAHI
WARD NO. 14, HOUSE NO. 9, SAKET NAGAR DEORIA,
DIST-DEORIA , UTTAR PRADESH, 274001

Roll No - 0983

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
YASHWANT KUMAR SHAHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SNEHLATA SHARMA
DURGA BAWAN, 108 L, BENIGANJ, NEAR A.D.C. LAW
COLLAGE, DIST-ALLAHABAD , UTTAR PRADESH,
211016

Roll No - 0984

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
GAUTAM KUMAR BANERJI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAJANAND SAHU
AT LIMGAON, P.O. KHOKHSIPALI, TH. SARANGARH,
DIST-SARANGARH BILAIGARH , CHHATTISGARH,
496445

Roll No - 0985

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

MAHESH RAM

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIDYA DHAR JHA
AT. POST BAIJANI, P.S. JAGDISHPUR, DIST-
BHAGALPUR , BIHAR, 812005

Roll No - 0986

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
PREM SHANKER JHA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHASHI RANJAN
136, DEFENCE COLONY, , DIST-HISAR, , HARYANA,
125001

Roll No - 0987

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ANAND KISHORE THAKUR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DIWAKAR MISHRA
141/3K/2J OM GAYATRI NAGAR, SALORI
TELIYARGANJ,, DIST-PRAYAGRAJ , UTTAR PRADESH,
211004

Roll No - 0988

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

VIMAL MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ALOKITA SHUKLA
ASHOK KUMAR PANDEY D-93 SHYAM NAGAR, P.O. -
C.O.D. RAMLILA GROUND, DIST-KANPUR, UTTAR
PRADESH, 208013

Roll No - 0989

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

ASHOK KUMAR SHUKLA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH SHARMA
H.NO. L-16, WARD NO. 07, H.P. HOUSING BOARD
COLONY, DIST-HAMIRPUR , HIMACHAL PRADESH,
177001

Roll No - 0990

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

VASU DEV SHARMA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR SHUKLA
PRADEEP KUMAR SHUKLA, C/O PANKAJ KUMAR
TIWARI ADVOCATE, 631/67, BRAHMLOK, ISMAILGANJ
FAIZABAD ROAD, DIST-LUCKNOW , UTTAR PRADESH,
226010

Roll No - 0991

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LALJI SHUKLA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SOURABH PATHAK
H.NO. 177, BEHIND GOVT. HOSPITAL, AZAD WARD, ,
DIST-MANDLA , MADHYA PRADESH, 481661

Roll No - 0992

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHANKER PATHAK

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ZEB A PARVEEN
747, MOHALLA SHEIKH SARAIN NEAR BADDEY TYRE
WALEY, QAZIYARA CHAURAH A, DIST-SITAPUR ,
UTTAR PRADESH, 261001

Roll No - 0993

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

LIYAQAT ALI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMAR SINGH
VILL- BUDHIYAPUR, POST - SARHEMAU, DIST-
BARABANKI , UTTAR PRADESH, 225305

Roll No - 0994

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAMSAGAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RATNESH MOHAN MISHRA
RATNESH MOHAN MISHRA, S/O SRI R.K. MISHRA,
2/16/529, BEHIND JYOTI SCHOOL, NEHRU NAGAR,,
DIST-REWA , MADHYA PRADESH, 486001

Roll No - 0995

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI R.K. MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIMAL KUMAR AWASTHI
525/201K OLD MAHANAGAR, DIST-LUCKNOW , UTTAR
PRADESH, 226006

Roll No - 0996

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BASANT KUMAR AWASTHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SINDHU CHAUHAN
SINDHU CHAUHAN W/O SACHIN KUMAR, BHARAT
VIHAR COLONY, MANDAWAR ROAD, DIST-BIJNOR ,
UTTAR PRADESH, 246701

Roll No - 0997

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SACHIN KUMAR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. JYOTI SONI
NEAR BUS STAND RAM WARD GARHAKOTA , DIST-
SAGAR , MADHYA PRADESH, 470229

Roll No - 0998

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
RAM GOPAL SONI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAN VIJAY PRATAP SINGH
C/O RANVIJAY PRATAP SINGH, VILL - PIPARA BENI,
POST- KASILEE, DIST-DEORIA , UTTAR PRADESH,
274604

Roll No - 0999

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAVEENDRA PRATAP SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISH KUMAR
SHEEL KUNJ, CIVIL LINE- 2 OPP. PWD INSPECTION
HOUSE, DIST-BIJNOR , UTTAR PRADESH, 246701

Roll No - 1000

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
HUKUM SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR
V & P - BHANAURA SILVER NAGAR P/S BINAULI,
DIST-BAGHPAT , UTTAR PRADESH, 250611

Roll No - 1001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAMPHAL SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ATESH KUMAR
VILLAGE - VAZIDPUR, TEHSIL - BARAUT , DIST-
BAGHPAT , UTTAR PRADESH, 250611

Roll No - 1002

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
DHAN SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIVBARAN VERMA
V/O - SHAHPUR PATTI, P/O - JIOURA, DIST-BARABANKI
, UTTAR PRADESH, 225403

Roll No - 1003

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAM NATH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHALINI MISHRA
185-B/63, TAGORE TOWN,, DIST-PRAYAGRAJ , UTTAR
PRADESH, 211002

Roll No - 1004

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
NAGESHWAR PD. MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ZEESHAN ZAMIN
434 SULTANPUR BHAWA, P.O. AHMEDGANJ,
KHULDABAD, DIST-PRAYAGRAJ , UTTAR PRADESH,
211003

Roll No - 1005

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

S.M. ZAMIN

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VARUN KUMAR CHAUBEY
83L/35M/5, SAINIK COLONY, BHOLA KA PURA SULEM
SARAI, DIST-PRAYAGRAJ , UTTAR PRADESH, 211011

Roll No - 1006

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHIV SHANKER CHAUBEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHU TRIPATHI
WARD NO. 15, BASTI, NEAR BOODHIMAI TEMPLE,
ANUPPUR, POST - ANUPPUR, DIST-ANUPPUR ,
MADHYA PRADESH, 484224

Roll No - 1007

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI ASHWINI KUMAR TRIPATHI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RAJANI MADDESHIYA
12A - B.K. BANERJEE MARK BELI ROAD, NEW KATRA
JUGRAM CHAURAHA, C/O ADV. ADITYA KESARI,
DIST-PRAYAGRAJ , UTTAR PRADESH, 211002

Roll No - 1008

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
KAPOOR CHAND MADDESHIYA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH KUMAR BADGAIYAN
ROCHLANI CHOWK, JAI PRAKASH WARD, NAI BASTI
KATNI, DIST-KATNI, MADHYA PRADESH, 483501

Roll No - 1009

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

ASHWANI KUMAR BADGAIYAN

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHNA KUMAR
HOME NO. 08, VILLAGE, JETHAPURA POST-
BASARATPUR, DIST-JAUNPUR , UTTAR PRADESH,
222001

Roll No - 1010

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
THAKUR PRASAD

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RENU BALA
H.NO. V-284, GANDHI COLONY, NIT FARIDABAD,
NEAR SEC. 21B, DIST-FARIDABAD , HARYANA, 121001

Roll No - 1011

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
BRINDER BHADUR MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ARTI RAJORIA
BLOCK -B1, FLAT NO. 305 SCHEME - 155, DIST-INDORE
, MADHYA PRADESH, 452006

Roll No - 1012

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
RAHUL RAJORIA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND KUMAR
JAMUNA VIHAR COLONY NEAR S.P. FARM HOUSE
B.S.A. COLLEGE ROAD, DIST-MATHURA , UTTAR
PRADESH, 281004

Roll No - 1013

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

KISHAN SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR SINGH
24/270 RAGHAV NAGAR NEAR GAGAN HOTEL S.B.I.
ROAD , DIST-DEORIA , UTTAR PRADESH, 274001

Roll No - 1014

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
NAWAL KISHORE SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LALIT SHARMA
66, GOVIND GHERA, VRINDAVAN, DIST-MATHURA ,
UTTAR PRADESH, 281121

Roll No - 1015

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAVINDRA SHARMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT JOSHI
AMIT JOSHI C/O VISHWANATH JOSHI, MAJHGAWA
GALI BAJAJI ROAD , DIST-DEORIA , UTTAR PRADESH,
274001

Roll No - 1016

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
VISHWANATH JOSHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR DWIVEDI
D-114 RAJEEV NAGAR KALYANPUR, DIST-LUCKNOW,
UTTAR PRADESH, 226022

Roll No - 1017

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
JANAK PRASAD DWIVEDI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PIYUSH KUMAR GIRI
3/214, VASTU KHAND GOMTI NAGER, , DIST-
LUCKNOW , UTTAR PRADESH, 226010

Roll No - 1018

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
KOMAL GIRI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANKALP KASHYAP
602-D/9-A, WARD NO. 3, MEHRAULI, DIST-NEW DELHI,
DELHI, 110030

Roll No - 1019

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
NAGENDRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHELY BHARDWAJ
A, 1403, TOWER-A, AJNARA DAFFODIL APARTMENT,
SEC 137,, DIST-GAUTAM BUDH NAGAR , UTTAR
PRADESH, 201301

Roll No - 1020

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

BRIJ BHUSHAN SHARMA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SACHIN KUMAR
SACHIN KUMAR S/O RAJENDRA SINGH, BHARAT
VIHAR COLONY, , DIST-BIJNOR , UTTAR PRADESH,
246701

Roll No - 1021

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAJENDRA SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SANJU BARMAIYA
SANJU BARMAIYA D/O HARILAL BARMAIYA
RAWANWARA KHAS, POST- DIGHAWANI TH- PARASIA,
DIST-CHHINDWARA , MADHYA PRADESH, 480441

Roll No - 1022

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI HARILAL BARMAIYA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAILESH SRIVASTAVA
PLOT NO. 86 ANAND NAGAR RAWATPUR NEAR
CHAURASIYA MARKET , DIST-KANPUR NAGAR ,
UTTAR PRADESH, 208019

Roll No - 1023

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

YOGENDRA PRASAD SRIVASTAVA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIV SHANKAR MISRA
115A YADVENDRA NAGAR GOPAL NAGAR POST
KIDWAI NAGAR, DIST-KANPUR , UTTAR PRADESH,
208011

Roll No - 1024

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SABHAJIT MISRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIRENDRA KUMAR CHANPURIA
BEHIND ADARSH SCHOOL/SAMUDAYIK BHAWAN
JALPA WARD KATNI, DIST-KATNI, MADHYA
PRADESH, 483501

Roll No - 1025

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE SHREE NARENDRA CHANPURIA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. TARANBIR KAUR
H.NO. 210/1, OPP. CANAL OFFICE JAIL ROAD, DIST-
GURDASPUR , PUNJAB, 145001

Roll No - 1026

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
KULDEEP SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRABHAT PANKAJ TRIPATHI
569 K/102 SNEH NAGAR ALAMBAGH, DIST-LUCKNOW
, UTTAR PRADESH, 226005

Roll No - 1027

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
GANGA MAHESH TRIPATHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KIRTI
H-214 WAZIR PUR, COLONY, , DIST-ASHOK VIHAR ,
DELHI, 110052

Roll No - 1028

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
ASHOK KUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDARSHAN PRASAD YADAV
BALGANGADHAR TILAK WARD NO. 1 PURAINI
KATNI,, DIST-KATNI , MADHYA PRADESH, 483501

Roll No - 1029

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
NATHOO LAL YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR SHARMA
17B/9K CHAKDAUD NAGAR NAINI, DIST-PRAYAGRAJ ,
UTTAR PRADESH, 211008

Roll No - 1030

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
INDER JEET SHARMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHUBHRA SAHAI
H.NO.- 60, UNITED CITY COLONY SECTOR - I, NEAR-
PRABHAT CHAURAHA, JANA-KI-PURAM, DIST-
LUCKNOW, UTTAR PRADESH, 226021

Roll No - 1031

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

GOVIND SAHAI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR
504/56 MANKAMESHWAR MANDIR WARD DALIGANJ, ,
DIST-LUCKNOW , UTTAR PRADESH, 226020

Roll No - 1032

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAM GOPAL

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BRIJESH KUMAR VERMA
87K /3D CHAK MUNDERA , DIST-PRAYAGRAJ , UTTAR
PRADESH, 211011

Roll No - 1033

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
HANUMAN PRASAD VERMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANJANI KUMAR MISHRA
1054, SHIV NAGAR, BUNDELKHAND GIFT SHOPE
ALLAHPUR,, DIST-PRAYAGRAJ , UTTAR PRADESH,
211006

Roll No - 1034

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

UPENDRA MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PAYAL CHAWLA
91, JAWAHAR PARK, DIST-SAHARANPUR , UTTAR
PRADESH, 247001

Roll No - 1035

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
BRIT KUMAR CHAWLA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIMAL KUMAR
VILL- SUKHNIPURWA, POST- JATPURWA, DIST-
LAKHIMPUR, KHERI , UTTAR PRADESH, 262724

Roll No - 1036

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHREEKANT

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. WASEEM AKHTAR KHAN
CH. NO 340 LAWYERS BLOCK SAKET COURT
COMPLEX , DIST-NEW DELHI , DELHI, 110017

Roll No - 1037

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
NIZAMUDDIN KHAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SONU
VILL POST BIJOLI HAPUR ROAD MEERUT, DIST-
MEERUT , UTTAR PRADESH, 245206

Roll No - 1038

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
PRAMANAND

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANURAG SHUKLA
H.NO. 80/2 MADALI NAIBASTI PO BHULLANPUR PAC
DLW WESTERN GATE , DIST-VARANASI , UTTAR
PRADESH, 221108

Roll No - 1039

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
KAMALA SHANKER SHUKLA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA SINGH RAJPUT
ITWARA BAZAR VINOBA WARD NO 08 PIPARIYA, DIST-
NARMADAPURAM , MADHYA PRADESH, 461775

Roll No - 1040

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
GANPAT SINGH RAJPUT

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. APUL
AT KHAJPURA PO BY COLLEGE OPP PILLER NO 21 PS
AIRPORT BRAJ DENTAL CLINIC BAILLY ROAD, DIST-
PATNA , BIHAR, 800014

Roll No - 1041

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

ANIL KUMAR SINHA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RACHNA SHUKLA
11/923 INDIRA NAGAR , DIST-LUCKNOW , UTTAR
PRADESH, 226016

Roll No - 1042

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
PRAMOD KUMAR SHUKLA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. EKTA YADAV
H.NO 16 SHYAMKUNJ SARASWATIPURAM COLONY
NEAR SGPGT RAIBARELLY ROAD, DIST-LUCKNOW ,
UTTAR PRADESH, 226014

Roll No - 1043

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

LATE RAMDAYA YADAV

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHANT UPADHYAY
URMIL NIKETAN NEAR CHC RUDHAULI , DIST-BASTI ,
UTTAR PRADESH, 272151

Roll No - 1044

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

PARMATMA PRASAD UPADHYAY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANKUR GUPTA
D-73 PREM KUTEER APARTMENTS SECTOR 9 ROHINI,
DIST-DELHI , DELHI, 110085

Roll No - 1045

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
DHARAM PAL GUPTA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVIKANT KUMAR SATYARTHI
ADDITIONAL PUBLIC PROSECUTOR THIRD FLOOR
PROSECUTION BRANCH KARKARDOOMA COURT
SAHADRA, DIST-DELHI , DELHI, 110031

Roll No - 1046

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

NALIN KUMAR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MILIND D KULKARNI
FLAT NO 1 SAI VILLA APPT NEAR ST LAWRANGE
SCHOOL BEHIND MALPURI SQURE CIDC NASHIK 10,
DIST-NASHIK , MAHARASHTRA,

Roll No - 1047

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

DIGAMBAR D KULKARNI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. AAKRITI SAXENA
C-3/58 2ND FLOOR SECTOR 11 ROHINI N-WEST DELHI,
DIST-DELHI , DELHI, 110085

Roll No - 1048

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SUMIT KUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEETESH PANDEY
C/O HARI PRAKASH TIWARI 128/445 Y BLOCK KIDWAI
NAGAR , DIST-KANPUR NAGAR , UTTAR PRADESH,
208011

Roll No - 1049

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAMESH CHANDRA PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHD AKBAR KHAN
554 CIVIL LINES NEAR RANGOLI GUEST HOUSE
UNNAO, DIST-UNNAO , UTTAR PRADESH, 209801

Roll No - 1050

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
MOHD SALEEM KHAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK KUMAR MISHRA
SRI RAM JI PURAM RUPAPUR MARK SAROJ CHORAHA
PRATAPGARH , DIST-PRATAPGARH , UTTAR PRADESH,
230001

Roll No - 1051

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAJENDRA PRASAD MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHISHEK PANDEY
C-38 BLOCK C LOHIA NAGAR GHAZIABAD, DIST-
GHAZIABAD , UTTAR PRADESH, 201001

Roll No - 1052

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BRIJESH KUMAR PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR
VILL JURAIYAPUR POST KATAWAN , DIST-SULTANPUR
, UTTAR PRADESH, 228001

Roll No - 1053

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
OM PRAKASH UPADHYAY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANKAJ KUMAR
VILL BHARTHIPUR POST RAMSAHAY , DIST-
BARABANKI , UTTAR PRADESH, 225206

Roll No - 1054

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHIV KUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR
DISTRICT PROSECUTION OFFICE COURT CAMPUS
CIVIL LINE SATNA, DIST-SATNA , MADHYA PRADESH,
485001

Roll No - 1055

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SUMER SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH KUMAR SAXENA
FLAT NO 101 PARK ULTIMA NEAR HOTEL REVANTA
SITAPUR ROAD , DIST-LUCKNOW , UTTAR PRADESH,
226201

Roll No - 1056

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAM KRISHAN SAXENA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEERJA
H.NO 2 KL CITY SECTOR H JANKIPURAM , DIST-
LUCKNOW , UTTAR PRADESH, 226021

Roll No - 1057

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
KISHORI LAL

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP SHRIVASTAVA
SHASTINAGAR COLONY NEAR KBRITI AKBARPUR ,
DIST-AMBEDKAR NAGAR , UTTAR PRADESH, 224122

Roll No - 1058

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

BRIJ KISHOR LAL SRIVASTAVA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANNU MISHRA
578 MISHRA NIWAS GALI NO5 RANIGALI SAPT
SAROVAR MARG BHUPATWALA, DIST-HARIDWAR ,
UTTARAKHAND, 249410

Roll No - 1059

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

BRAJBIHARI MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. FARHAT TABASSUM
12/50 MALIKZADA TOWN RUDAUNI, DIST-AYODHYA ,
UTTAR PRADESH, 224120

Roll No - 1060

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
MOHD. YUSUF KHAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL GAUR
SUSHILA BHAWAN GOSHAI GALI BHIMGODA, DIST-
HARIDWAR , UTTARAKHAND, 249401

Roll No - 1061

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ASHWANI GAUR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANKIT TANDON
A-35 AVANTIKA COLONY NEAR WAVE MALL KANTH
ROAD MORADABAD, DIST-MORADABAD , UTTAR
PRADESH, 244001

Roll No - 1062

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

KULDEEP N TANDON

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRATIGYA
S-552 SANSKRITI ENCLAVE UDYAN-11 ELDECO
RAIBARELI ROAD, DIST-LUCKNOW , UTTAR
PRADESH, 226025

Roll No - 1063

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

NARENDRA KUMAR RAJAURIYA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHITRARTH BHARDWAJ
MOHALLA BABURAI MAHALTALA TOWN GANGDH ,
DIST-SAHARANPUR , UTTAR PRADESH, 247341

Roll No - 1064

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ASHOK BHARDWAJ

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAVEEN MISHRA
532 KHA/241 MEHANDI TOLA ALIGANJ, DIST-
LUCKNOW , UTTAR PRADESH, 226022

Roll No - 1065

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
KAMALESH MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHARMENDRA SINGH
DISTRICT PROSECUTION OFFICE COURT CAMPUS
CIVIL LINE SATNA, DIST-SATNA , MADHYA PRADESH,
485001

Roll No - 1066

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAM NAZAR SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDIP SHARMA
H.NO. 231 FAITHFUL GANJ CANTT KANPUR NAGAR ,
DIST-KANPUR NAGAR , UTTAR PRADESH, 208004

Roll No - 1067

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE SATI PRASAD SHARMA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RATNESH TIWARI
VILLAGE MALPUR POST MALPUR PS PATEPUR , DIST-
VAISHALI , BIHAR, 843110

Roll No - 1068

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE RANDHIR TIWARI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJBHAWAN PRASAD
95 SANTKABIR NAGAR MEHNAGAR AZAMGARH ,
DIST-AZAMGARH , UTTAR PRADESH, 276204

Roll No - 1069

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
MANGAL RAM

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK PANDEY
C.N.S.H 12/4 K.N. ROAD NEAR K.P. TRUST , DIST-
PRAYAGRAJ , UTTAR PRADESH, 211001

Roll No - 1070

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAVINDRA KRISHAN PANDEY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHASHI KANT
PANCHSHIL NAGAR NEW COLONY OPP DR ANJESH
KUMAR PO PS BARH, DIST-PATNA , BIHAR, 803213

Roll No - 1071

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

UMA KANT

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. NIDHI
104 SAKET SADAN BEHIND BIHAR COLLEGE OF
PHARMACY GOLA ROAD , DIST-PATNA , BIHAR,
801503

Roll No - 1072

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

ANAND MOHAN PRASAD

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHIVALI TRIPATHI
99/3-P/1 ANNAPOORNA BHAWAN HASTING ROAD
NEAR POWER HOUSE ASHOK NAGAR, DIST-
PRAYAGRAJ , UTTAR PRADESH, 211001

Roll No - 1073

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

VIJAY KRISHNA TRIPATHI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TRIPURESH MISHRA
158 SUBHASH NAGAR , DIST-HARDOI , UTTAR
PRADESH, 241001

Roll No - 1074

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

T.N. MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AATREYA SINGH
KONARK HEIGHTS C47/3 4TH FLOOR JVTS GARDEN
CHATTARPURE, DIST-NEW DELHI , DELHI, 110074

Roll No - 1075

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BIRESHWAR PRASAD SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KULDEEP SINGH
C/O VEERPAL SINGH TEOTIA H.NO 23/3 SHAKTI
NAGAR JK YADAV STREET NUMAISH GROUND, DIST-
BULANDSHAHR , UTTAR PRADESH, 203001

Roll No - 1076

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

VS TEOTIA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YASHPAL YADAV
LIG 291 NEEM SARAI A DA COLONY PO BEGAM SARAI
, DIST-ALLAHABAD , UTTAR PRADESH, 211011

Roll No - 1077

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LALJI YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SYED NAZISH RAZA
203 SYEDWARA NEAR MIC GROUND FATEHPUR, DIST-
FATEHPUR , UTTAR PRADESH, 212601

Roll No - 1078

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SYED NAZIM RAZA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND KUMAR
HOUSE NO 11/923 INDIRA NAGAR , DIST-LUCKNOW ,
UTTAR PRADESH, 226016

Roll No - 1079

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAJ KUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJENDRA PAL SINGH
VILLAGE KHATA POST PAPSRA, DIST-AMROHA ,
UTTAR PRADESH, 244221

Roll No - 1080

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SOMPAL SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. REKHA PANDEY
VILLAGE TILSAHARI BUJURG POST TILSAHARI
BUJURG, DIST-KANPUR NAGAR , UTTAR PRADESH,
209402

Roll No - 1081

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
RAJENDRA KUMAR PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARSINGH
VILLAGE CHHAPWA POST BUDHIBELHER , DIST-SANT
KABIR NAGAR , UTTAR PRADESH, 272125

Roll No - 1082

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
DHANUSH DHARI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BRIJESH KUMAR SRIVASTAV
GEETA SADAN BHARWALIY A BUJURG NEAR SHIV
MANDIR SIDDHARTH ENCLAVE, DIST-GORAKHPUR,
UTTAR PRADESH, 273017

Roll No - 1083

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SAMAY NATH SRIVASTAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LAL BAHADUR YADAV
VILLAGE JETHPURA PO BASARATPUR , DIST-
JAUNPUR , UTTAR PRADESH, 222001

Roll No - 1084

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
KUNJAL YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHEERAJ KUMAR
VIDHI APARTMENT 2ND FLOOR KHASARA NO 289
PLOT NO 89 CHATTARPUR SOUTH DELHI , DIST-
CHATTARPUR , DELHI, 110074

Roll No - 1085

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAM DARASH SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. JOHARA JABIN
H.NO 295 MANZOOR NAGAR ZAIDI FARM, DIST-
MEERUT , UTTAR PRADESH, 250002

Roll No - 1086

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
AKHLAQ AHMAD

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR GUPTA
AJAY KUMAR GUPTA APO JD OFFICE, DIST-ETAH ,
UTTAR PRADESH, 207001

Roll No - 1087

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RADHA KRISHNA GUPTA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. POONAM
H NO. 344 VILL GHORI BACHERA POST- GHORI
BACHERA, DIST-GAUTAM BUDDH NAGAR , UTTAR
PRADESH, 201310

Roll No - 1088

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SANDEEP KUMAR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YOGESH KUMAR DEWANGAN
A/27 POWER CITY WARD NO. 46 PHASE-1, POST-
JAMNIPALI, TEH- DARRI, DIST-KORBA ,
CHHATTISGARH, 495450

Roll No - 1089

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

T R DEWANGAN

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRACHI YADAV
WARD NO. 27 PANI KI TANKI K PAS POLITEKNIK KE
PEECHHE TIKAMGARH, DIST-TIKAMGARH , MADHYA
PRADESH, 472001

Roll No - 1090

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

P S YADAV

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GURVINDER SINGH
VPO- SANIPUR, DIST-FATEHGARHSAHIB , PUNJAB,
140406

Roll No - 1091

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE SH KIRPAL SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AKHILESH CHANDRA DWIVEDI
L4/403 BUDDH BIHAR COLONY DEVGHAT JHALWA,
DIST-PRAYAGRAJ , UTTAR PRADESH, 211012

Roll No - 1092

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
VIJAY SHANKAR DWIVEDI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL CHAKRAWARTI
SHUKLA COLONY, GANDHI NAGAR TIRWAGANJ, DIST-
KANNAUJ , UTTAR PRADESH, 209732

Roll No - 1093

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

BENCHEY LAL CHAKRAWARTI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHRI OM RAGHAV SURYAVANSHI
VILLAGE- MAANPURI, POST- DABTHWA, DIST-
MEERUT , UTTAR PRADESH, 250341

Roll No - 1094

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
K P SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LAIKE
5A BELT ROAD NEW KATRA, DIST-PRAYAGRAJ ,
UTTAR PRADESH, 211002

Roll No - 1095

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
IDRIS

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHAI PRASAD PANDEY
VILL- CHUNTI PURWA, POST- BELWA PADUM,
PAYAGPUR, DIST-BAHRAICH , UTTAR PRADESH,
271871

Roll No - 1096

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LAXMAN PRASAD PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRIYANKA KUMARI
W/O TAPAN KUMAR JHA AT PO- TITRA ASHANAND
PS- SAKRA, DIST-MUZAFFARPUR , BIHAR, 843105

Roll No - 1097

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
MANI KANTIHA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR SINGH
B-1/35 SECTOR H ALIGANJ, DIST-LUCKNOW , UTTAR
PRADESH, 226024

Roll No - 1098

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
S J SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN KUMAR
H NO 1549, KACHCHI BASTI OPP. DBS COLLEGE,
GOVIND NAGAR, DIST-KANPUR NAGAR , UTTAR
PRADESH, 208006

Roll No - 1099

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE NANKAU

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN KUMAR SINGH
117/277 TULSI NAGAR KAKADEO, DIST-KANPUR
NAGAR , UTTAR PRADESH, 208025

Roll No - 1100

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
JAGDISH KUMAR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVI KANT PANDEY
11A, DEEP ENCLAVE PART-2 VIKAS NAGAR, DIST-NEW
DELHI , DELHI, 110059

Roll No - 1101

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
PREM DHAR PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMJAD ALI
C/O CHINTU SINGH, BESIDE ANIKET PALACE, POST-
PS- NAGAR UNTARI, DIST-GARHWA , JHARKHAND,
822121

Roll No - 1102

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE ABDUL RAHMAN

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHRAVAN KUMAR
VILL-POST- UMRI KALAN, DIST-SAHARANPUR ,
UTTAR PRADESH, 247451

Roll No - 1103

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
JANENSHWAR PRASAD

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RATNAKAR SINGH
46/14 D GANESH NAGAR MUIRABAD, DIST-
PRAYAGRAJ , UTTAR PRADESH, 211002

Roll No - 1104

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAMKRISHNA SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MALTI GUPTA
SHRIVASTAVA COLONY UTTARI RING ROAD WARD
NO. 21 AMBIKAPUR, DIST-SURGUJA , CHHATTISGARH,
497001

Roll No - 1105

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

RAJESH GUPTA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. GAWARAJA SUTHAR
PLOT NO. 110, D-BLOCK AWADHPURI, VAISHALI
WEST, DIST-JAIPUR , RAJASTHAN, 302021

Roll No - 1106

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SOHAN LAL SUTHAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BANBARI LAL TRIPATHI
VILL-POST- KANAUJA, DIST-REWA , MADHYA
PRADESH, 486005

Roll No - 1107

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BHOLA PRASAD TRIPATHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHALIK RAM YADAV
NEAR BHAIKAV MANDIR, RING ROAD BHADORIYA
KHIDKI MARG , DIST-DATIA , MADHYA PRADESH,

Roll No - 1108

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ANANT SINGH YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KM SAVITA KUMARI
VILL-POST- BHUNNAJATAN, TEH-KHURJA, DIST-
BULANDSHAHR , UTTAR PRADESH, 203141

Roll No - 1109

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
LATE RAJVIR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKAS TANDON
VIKAS TANDON S/O GANGA PRASAD TANDON
VYAPAR VIHAR ROAD NAGDOUNE COLONY, DIST-
BILASPUR , CHHATTISGARH, 495001

Roll No - 1110

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

GANGA PRASAD TANDON

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SAKSHI SINGH
19/130 RAM NARAYAN BAZAR, DIST-KANPUR , UTTAR
PRADESH, 208001

Roll No - 1111

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
ANKIT GUPTA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MADHUMITA SINGH
MOH- DEWANI TAKIYA KATHALBARI, POST- LALBAG,
DIST-DARBHANGA , BIHAR, 846004

Roll No - 1112

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SANJEEV KUMAR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINOD KUMAR
232, BASEMENT, JORBAGH, DIST-NEW DELHI , DELHI,
110003

Roll No - 1113

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE SHRI DURGA PRASAD SAH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDIP KUMBHEKAR
AT BHOKAR TQ BHOKAR, DIST-NANDEO ,
MAHARASHTRA, 431801

Roll No - 1114

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BHIMRAO KUMBHEKAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHNA MUKUND
B-1/56, SECTOR-J, ALIGANJ, DIST-LUCKNOW , UTTAR
PRADESH, 226024

Roll No - 1115

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BIRJHAN PRASAD GUPTA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHEERAJ KUMAR
DHEERAJ KUMAR S/O BABOO LAL MISHRA
CHHAJJMANPURA MOHOBA, DIST-MAHOBA , UTTAR
PRADESH, 210427

Roll No - 1116

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

BABOO LAL MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YOGESH SHEKHAR
H NO-350-A/340 BAKSHI KHURD DARAGANJ, DIST-
PRAYAGRAJ , UTTAR PRADESH, 211006

Roll No - 1117

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
AJAY KUMAR SRIVASTAVA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT KUMAR
PRASHANT KUMAR HOUSE NO.-18, 2ND FLOOR
PITRICHAYA LAL BAHADUR SHASTRI NAGAR NORTH
SK PURI BORING ROAD, DIST-PATNA , BIHAR, 800013

Roll No - 1118

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE BACCHA PRASAD

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATEESH KUMAR PANDEY
MODAHA SOUTH J B PURAM HPO FAIZABAD, DIST-
AYODHYA , UTTAR PRADESH, 224001

Roll No - 1119

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SAHDEO PRASAD PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHISHMA PRATAP SINGH
DISTRICT PROSECUTION OFFICE COURT CAMPUS
CIVIL LINE OLD RTO , DIST-SATNA , MADHYA
PRADESH, 485001

Roll No - 1120

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

PRITHVI NATH SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHEKH MUBARAK
VILL-BHAGABANDH BASTI, POST- BHAGABANDH, PS-
PUTKI, DIST-DHANBAD , JHARKHAND, 828111

Roll No - 1121

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE SHEKH KHALIL

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJIV KUMAR SINGH
DISTRICT PROSECUTION OFFICER WAIDHAN, DIST-
SINGRAULI , MADHYA PRADESH, 486886

Roll No - 1122

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

KRISHNA CHANDRA GOPAL SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINAY VERMA
VINAY VERMA GALI NO.-4, SRI RAM PURAM COLONY,
DEOKALI BY PASS, DIST-AYODHYA , UTTAR
PRADESH, 224123

Roll No - 1123

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAM NAYAN VERMA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR SHRIVASTAVA
AT-PO- ANDI NEAR- PENDRA, DIST-GAURELA PENDRA
MARWAHI , CHHATTISGARH, 495119

Roll No - 1124

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
R P SHRIVASTAVA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT PANDEY
EWS 429 NEEM SARAI MUNDERA, DIST-PRAYAGRAJ ,
UTTAR PRADESH, 211011

Roll No - 1125

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
JITENDRA PANDEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SUSHMA DWIVEDI
VILLAGE- DEORAKH, POST- NAINI, DIST-PRAYAGRAJ ,
UTTAR PRADESH, 211008

Roll No - 1126

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
JAI PRAKASH DUBEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAILESH CHANDRA
VILL- KHAIRUDDINPUR, POST- KHAIRUDDINPUR,
DIST-AZAMGARH , UTTAR PRADESH, 276288

Roll No - 1127

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SATYA PRAKASH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESHWER PRASAD BURMAN
WARD NO. 4 DAFAI NO-1 NORTH JHAGRAKHAND,
DIST-MCB , CHHATTISGARH, 497446

Roll No - 1128

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SONI LAL

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANKAJ KUMAR RAJPUT
TYPE IV 1/1, CBI RESIDENTIAL COMPLEX, JAGJIWAN
NAGAR, DIST-DHANBAD , UTTAR PRADESH, 826003

Roll No - 1129

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ANJANI KUMAR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TANMAY SINGH RAJAWAT
TANMAY SINGH RAJAWAT 01 SARDAR MOHALLA,
VILLAGE- MULTHAN, TEH- BADNAWAR, DIST-DHAR ,
MADHYA PRADESH, 454660

Roll No - 1130

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

GYANENDRA SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR CHAUBEY
WARD NO. 13, 56 DAFAI, KHONGAPANI, DIST-MCB ,
CHHATTISGARH, 497447

Roll No - 1131

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

LATE SHRI SARYU CHAUBEY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. GANGA
VILL- DADHA, POST- KASNA GREATER NOIDA, DIST-
GAUTAM BUDDH NAGAR , UTTAR PRADESH,

Roll No - 1132

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SUBEY RAM

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAILESH KUMAR SINGH
C/O U B SINGH, SHYAM NAGAR COLONY, NEAR SANT
KABIR GHAT MADARWA, DIST-VARANASI , UTTAR
PRADESH, 221005

Roll No - 1133

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

UDAY BAHADUR SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUMAR VISHAL ANAND SINGH
VIMAL VIMLA VILLA, SHIVAJIPATH ADALHATU,
MORABADI, POST- RANCHI UNIVERSITY, PS-
BARIATU, DIST-RANCHI , JHARKHAND, 834008

Roll No - 1134

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE NAYAK UMESH KUMAR SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAMMAD AKRAM
VILLAGE- POST- SIKRI, DIST-MUZAFFARNAGAR ,
UTTAR PRADESH, 251308

Roll No - 1135

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SULEMAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YARSAI RAJWADAY
WARD NO. 15, PAKHANAPARA, NEAR POWER HOUSE,
AMAKHERWA,, DIST-MANENDRAGARH ,
CHHATTISGARH, 497442

Roll No - 1136

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHYAMDHAN RAJWADAY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RUBY UPADHYAY
HOUSE NO-619/1, NEAR PWD OFFICE, CIVIL LINES,,
DIST-SULTANPUR , UTTAR PRADESH, 228001

Roll No - 1137

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHEO KUMAR UPADHYAY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MONIKA ANURAGI
146 E/408, MALAKRAJ, RAMBAG,, DIST-PRAYAGRAJ ,
UTTAR PRADESH, 211003

Roll No - 1138

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
BHARAT LAL ANURAGI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SHYAMVATI
VILL.- BARLAJAT, P.O.- KABAROT, P.S.- KAUTWALI,
TEH.- SHAMLI,, DIST-SHAMLI , UTTAR PRADESH,
247776

Roll No - 1139

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

MR. MANOJ KUMAR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEELESH SINGH
NEELESH SINGH, CIVIL COURT BURHAR,, DIST-
SHAHDOL , MADHYA PRADESH,

Roll No - 1140

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SOBH NATH SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKASH MISHRA
D- 61/44, SIDDHGIRI BAG,, DIST-VARANASI , UTTAR
PRADESH, 221010

Roll No - 1141

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
NAGENDRA PRASAD MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SALONI SINGH
A-10, HOUSE OF VEDPRAKASH KAUSHIK, PRIYA
DARSHINI NAGAR,, DIST-BILASPUR , CHHATTISGARH,
495001

Roll No - 1142

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

JITENDRA KUMAR SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUNWAR ADITYA SINGH
Q. NO.- HIG-1, NAGAR SUDHAR NYAS COLONY,
OPPOSITE COLLECTORATE,, DIST-KATNI , MADHYA
PRADESH, 483501

Roll No - 1143

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
KUNWAR LAKHAN SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RADHA TYAGI
VILL. & P.O.- CHHAPROULA, P.S.- BADALPUR,
GREATER NOIDA,, DIST-GAUTAM BUDDH NAGAR ,
UTTAR PRADESH, 203207

Roll No - 1144

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
RAMNATH TYAGI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA KUMAR TYAGI
CHAMBER NO. 270, CIVIL COURT, RAJNAGAR,, DIST-
GHAZIABAD , UTTAR PRADESH, 201002

Roll No - 1145

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
DALCHAND TYAGI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SAHES KISHOR RATRE
AT- AMLIPALI (A), P.O.- CHIND- P.S.- KEDAR, , DIST-
SARANGARH-BHILAIGARH , CHHATTISGARH, 496445

Roll No - 1146

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

LT. MR. HET RAM RATRE

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHAHAT KHAN
VILL. & POST- TAPRANA, TEH- UNN, P.S.- JHINJANA, ,
DIST-SHAMLI , UTTAR PRADESH, 247776

Roll No - 1147

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
MOSTAPMA KHAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SABYASANCHI
FLAT NO. 1-E, BLOCK-A, VRINDAVAN VATIKA, PUSP
VIHAR, HARIHAR SINGH ROAD, BARIATU,, DIST-
RANCHI , JHARKHAND, 824009

Roll No - 1148

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SRI PRAKASH DUBEY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINAY KUMAR BADHOLIYA
NEAR TELEPHONE EXCHANG DHANPURI, WARD NO.
2/4, POST- DHANPURI,, DIST-SHAHDOL , MADHYA
PRADESH, 484114

Roll No - 1149

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LAXMI PRASAD BADHOLIYA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LALIT MOHAN CHANDRA
G-8, GANGA NAGAR, MAWANA ROAD, NEAR UCO
BANK,, DIST-MEERUT , UTTAR PRADESH, 250001

Roll No - 1150

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LAL SINGH CHANDRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANU
ANU D/O HARENDRA KUMAR, VILL.- VAILLI, POST-
BUDHANA, TEH.- BUDHANA, , DIST-
MUZAFFARNAGAR , UTTAR PRADESH, 251309

Roll No - 1151

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

MR. HARENDRA KUMAR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KESHAV PATHAK
NEAR UNION BANK OF INDIA, HANUMAN
CHAURAHA, JIWAJIGANJ, LASHKAR,, DIST-GWALIOR ,
MADHYA PRADESH, 474001

Roll No - 1152

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

BRIJ KISHORE PATHAK

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANITA VARMA
VILL. & P.O.- BANSA, THANA. & TEH.- JAISINGH
NAGAR,, DIST-SHAHDOL , MADHYA PRADESH, 474771

Roll No - 1153

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHANKHU LAL VERMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHIT KUMAR PANDEY
MO. NIBI, CIVIL LINES, POST- SADAR,, DIST-
MIRZAPUR , UTTAR PRADESH, 231001

Roll No - 1154

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE SURESH CHANDRA PANDEY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY PAL SINGH
NEAR K.G.N. HOSPITAL, MANSROVER COLONY,
FATEHPUR ROAD,, DIST-SIKAR , RAJASTHAN, 332001

Roll No - 1155

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAM KUMAR VERMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAKASH CHARMKAR
VILL. & P.O.- BANSA, THANA. & TEH.- JAISINGH
NAGAR,, DIST-SHAHDOL , MADHYA PRADESH, 484771

Roll No - 1156

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
CHHOTE LAL CHARMKAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHANANJAY PRATAP SINGH BAGHEL
DHANANJAY PRATAP SINGH BAGHEL, SPECIAL
PUBLIC PROSECUTOR (N.D.P.S. ACT) A.S.J.C.N. 03,
CIVIL COURT,, DIST-DEORIA , UTTAR PRADESH, 274001

Roll No - 1157

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VIJAY PRATAP SINGH BAGHEL

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR BHATT
SHIV PARA NEAR VERDHMAAN BHAVAN, BAJRANG,
CHOK, , DIST-DURG , CHHATTISGARH, 491001

Roll No - 1158

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
LATE RAM KUMAR BHATT

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NIRMAL KUMAR YADAV
R.NO. 22, COLLECTRATE, , DIST-BAHRAICH , UTTAR
PRADESH, 271801

Roll No - 1159

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAM RAJ SINGH YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJA SALUJA
BALBHADRA WARD, BESIDE THARUMAL PETROL
PUMP, BHATAPARA,, DIST-BALODABAZAR ,
CHHATTISGARH, 493118

Roll No - 1160

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

P.S. SALUJA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUGALE AZAM
CH. NO. -321, A & B BLOCK, DISTRICT COURT
GURUGRAM,, DIST-GURUGRAM , HARYANA, 122001

Roll No - 1161

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ZUHUR SHAH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANAND KUMAR
77/3B/13B/1A, SHIVKUTI,, DIST-PRAYAGRAJ , UTTAR
PRADESH, 211004

Roll No - 1162

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
MEWA LAL GUPTA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ROHITASHVA SINGH
ROHITASHVA SINGH PATANWAR COLONY, SURYA
VIHAR, TIFRA,, DIST-BILASPUR , CHHATTISGARH,

Roll No - 1163

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI DEOMOCHAN SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRIPA SHANKAR MISHRA
KRIPA SHANKER MISHRA, VILL.- DENUA, P.O.-
GHANSHYAMPUR,, DIST-JAUNPUR , UTTAR PRADESH,
223104

Roll No - 1164

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SH. RAM AKBAL MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANKAJ KUMAR
VILL.- TALHARI KHURD, POST- DEOBAND,, DIST-
SAHARANPUR , UTTAR PRADESH, 247554

Roll No - 1165

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJKUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AKHILESH KUMAR
125 A/Z, BENIGANJ, NEAR HEAVEN BEAUTY
PARLOUR, DIST-PRAYAGRAJ , UTTAR PRADESH,
211016

Roll No - 1166

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHAN

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ARPANA SAINI
BABA SHIV DYAL COMPOUND, POLICE CHOWKI
NEAR KHALASI LINE,, DIST-SAHARANPUR , UTTAR
PRADESH, 247001

Roll No - 1167

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI JAIPAL SINGH SAINI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR
V & P.O.- RANKHANDI, (BADHIE PATTY), , DIST-
SAHARANPUR , UTTAR PRADESH, 247554

Roll No - 1168

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAJ PAL SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PINTU PAREEK
121, SHRI HARI BHAWAN, NEAR GANESH GARDEN,
JANTA COLONY, AJITGARH,, DIST-NEEM KATHANA ,
RAJASTHAN, 332701

Roll No - 1169

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SURESH KUMAR PAREEK

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND KUMAR YADAV
H. NO. 86A, SOUTH JATEPUR, DHARAMSHALA
BAZAR,, DIST-GORAKHPUR , UTTAR PRADESH, 273001

Roll No - 1170

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAM KOMAL YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEVKANT MOHABIA
DEVKANT- MOHABIA, C/O D.K. MAHOBIA
(ADVOCATE), LILY CHOWK, PURANI BASTI, NEAR
BARAI MANDIR,, DIST-RAIPUR , CHHATTISGARH,

Roll No - 1171

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

MR. DEVENDRA KUMAR MOHABIA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. AAISHAH KHATOON
3/1187 ANSAR DWELLING LAL KABAGH, KHAN ALAM
PURA, , DIST-SAHARANPUR , UTTAR PRADESH, 247001

Roll No - 1172

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
ABDUR RAHEM

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SONAXI CHOURASIYA
WARD NO. 18, PIPAL CHOWK, PACHMA GALI, GANJ
BASODA,, DIST-VIDISHA , MADHYA PRADESH, 464221

Roll No - 1173

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

LATE SHANKAR LAL CHOURASIYA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHUL KUMAR TYAGI
HOUSE NO. 76, SHIKHAR GREEN COLONY, BEFORE
KHEL GAON, PUBLIC SCHOOL,, DIST-PRAYAGRAJ ,
UTTAR PRADESH,

Roll No - 1174

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

OMKAR SINGH TYAGI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SUMEDHA TIWARI
SUMEDHA TIWARI, C/O S.P. TIWARI, B-1/11, GOLE
CHOWEK, ROHINI PURAM,, DIST-RAIPUR ,
CHHATTISGARH, 492001

Roll No - 1175

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

MR. BHARAT LAL TIWARI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AKASH KUMAR MISHRA
445, VIJAY LAXMI NAGAR, , DIST-SITAPUR , UTTAR
PRADESH, 261001

Roll No - 1176

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ASHOK KUMAR MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUSHAN KANTILAL BHUTADA
NEW SANSARI VILLAGE- DEVLALI CAMP,, DIST-
NASHIK , MAHARASHTRA, 422401

Roll No - 1177

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

KANTILAL MOTILAL BHUTADA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMA SHANKER YADAV
VILL.- KURAIYA, P.O.- AJAYPUR,, DIST-BHADOHI ,
UTTAR PRADESH, 221406

Roll No - 1178

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
BANS RAJ YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHANKAR LAL
77/3B/13B/1A, SHIVKUTI,, DIST-PRAYAGRAJ , UTTAR
PRADESH, 211004

Roll No - 1179

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SRI SHIV PRASAD

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUNESHWAR SINGH RAJPUT
C/O SMT. ARCHNA JHA (ADDL. S.P.), WARD NO-03,
JEEVAN VIHAR COLONY, BODARI,, DIST-BILASPUR ,
CHHATTISGARH,

Roll No - 1180

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI ROOPSINGH RAJPUT

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. INDRA DEO SINGH
HOUSE NO- 168-F, LOCALITY PURANA GORAKHPUR
NEAR SHIV TEMPLE, P.O.- GORAKHNATH,, DIST-
GORAKHPUR , UTTAR PRADESH, 273015

Roll No - 1181

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LAL MAN SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HITESH MALVIYA
AT POST- BHAINSDEHI, TEH.- BHAINSDEHI,, DIST-
BETUL , MADHYA PRADESH, 460220

Roll No - 1182

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SURENDRA KUMAR MALVIYA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JOYDEEP MUKHERJEE
6C, PANDITIA ROAD, FLAT- 4C, , DIST-KOLKATA ,
WEST BENGAL, 700029

Roll No - 1183

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

JITENDRA NATH MUKHERJEE

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DURGESH KUMAR SINGH
DR. N.P. SINGH, 5/193, C. JAWAHAR NAGAR, BANNA
DEVI,, DIST-ALIGARH , UTTAR PRADESH, 202001

Roll No - 1184

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
HARPAL SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PARWATI GANDHARVA
BHATAGOAN, SHITLA MATA CHOUK BALAJI VIHAR
SHYAMA PRASHAD MUKHRJI WARD NO 61, DIST-
RAIPUR , CHHATTISGARH, 492001

Roll No - 1185

Category - SC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
DUKHURAM GANDHARVA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SMITA BHOJAK
56/1390 SHREE RAM CHOWK, TIKRAPARA, DIST-
RAIPUR , CHHATTISGARH, 494001

Roll No - 1186

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SANTOSH BHOJAK

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SUSHMA SHARMA
C/O SHRI ABHISHEK SHARMA, JUDGE NIWAR, JAI
STAMBH CHOWK, GHARGHODA, DIST-RAIGARH,
CHHATTISGARH, 496111

Roll No - 1187

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
ABHISHEK SHARMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH KUMAR PATHAK
NEAR SHRI HAMUMAAN TEMPLE, SHANICHARI
WARD, DIST-SAGAR , MADHYA PRADESH, 470002

Roll No - 1188

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE SHRI SHIV NARAYAN PATHAK

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. CHANDA CHAUBEY
VILL/POST BISHUNPUR, JALALPUR, DIST-JAUNPUR ,
UTTAR PRADESH, 222136

Roll No - 1189

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHIVDHANI CHAUBEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN KUMAR ANANT
VILLAGE PATARHI, POST TILKEJA, VIA BHAISMA,
DIST-KORBA , CHHATTISGARH, 495674

Roll No - 1190

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
LATE NARMADA PRASAD

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TARIQ AKHTAR
H. NO. B-313/2, GALI NO. 13/5, NEAR ZAKARIYA
MASJID, SUBHASH MOHALLA, NORTH GHONDA, DIST-
DELHI, DELHI, 110053

Roll No - 1191

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

AKHTAR ALI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DEEPMALA ARORA
WARD NO. 05, KHERA COLONY, RUDRAPUR NEAR
SHIV MANDIR, H. NO. 7, DIST-UDHAM SINGH NAGAR ,
UTTARAKHAND, 263153

Roll No - 1192

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SOHAN LAL ARORA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RUBY NAZ KHAN
INFRONT OF TAIBA MASJID, AMAN NAGAR, MOWA,
DIST-RAIPUR , CHHATTISGARH,

Roll No - 1193

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
MOHAMMAD AKHTAR KHAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH KUMAR SAROJ
MASTERJAHRUL HASAN ROAD, OLD KATRA, OLD
HOUSE NO. 4615, NEW HOUSE NO. 56, DIST-
PRAYAGRAJ , UTTAR PRADESH, 211002

Roll No - 1194

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

KISHORE LAL SAROJ

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MADAN LAL YADAV
H.NO. LIG 212, HOUSING BOARD COLONY PARSADA,
SAKRI, P.O. BHARANI, DIST-BILASPUR,
CHHATTISGARH, 495112

Roll No - 1195

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI CHHOTAKURAM YADAV

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ISHWAR CHANDRA SRIVASTAVA
WARD NO. 8/77 AZAD NAGAR KEWATANA JHUNSI,
DIST-PRAYAGRAJ , UTTAR PRADESH, 211019

Roll No - 1196

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
JAI PRAKASH SRIVASTAVA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. IKHLAS JAHAN
MOH. QURESHI VASU DEV ROAD AMROHA, ZAHIDA
CONVENT SCHOOL, DIST-AMROHA , UTTAR
PRADESH, 244221

Roll No - 1197

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SANWWAR ALI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL DUBEY
BEHIND ANIL AND COMPNY, LAJPAT PURA WARD ,
DIST-SAGAR , MADHYA PRADESH, 470002

Roll No - 1198

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI M.P. DUBEY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKAS TIWARI
QR. NO. A1220, AGEY NAGAR, NEAR OMKARESHWAR
SIV TEMPLE , DIST-BILASPUR , CHHATTISGARH,
495001

Roll No - 1199

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

VINAY TIWARI

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RASHMI RAJVANSHI
H. NO. 1/72, RASHMI KHAND SHARDA NAGAR, DIST-
LUCKNOW , UTTAR PRADESH, 226002

Roll No - 1200

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SATAN LAL RAJVANSHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR MISHRA
H. NO. 214 MANAS GARDEN COLONY,
UTTARDHAUNA, DIST-LUCKNOW , UTTAR PRADESH,
226028

Roll No - 1201

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SURESH PRASAD MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAMMAD DANISH
VILLAGE AND POST KUCHHNUCHH, TEHSIL
LAMBHUA, DIST-SULTANPUR , UTTAR PRADESH,
228001

Roll No - 1202

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

IFTIKHAR AHMAD

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEKANAND
1001, D-TOWER, SPRING GREENS APARTMENT, NEAR
SHRI RAMSWAROOP MEMORIAL PUBLIC SCHOOL,
ANAURA KALA, AYODHYA ROAD, DIST-LUCKNOW ,
UTTAR PRADESH, 226028

Roll No - 1203

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
HANUMAN PRASAD TIWARI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NISHANT SRIVASTAVA
H. NO. 105, ARJUN NAGAR, VINAYAKPUR, KANPUR
NAGAR, DIST-KANPUR , UTTAR PRADESH, 208024

Roll No - 1204

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
NARESH KUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RAZIA KHAN
I.I.M. ROAD ALLU NAGAR DIGURIYA, DIST-LUCKNOW
, UTTAR PRADESH, 226020

Roll No - 1205

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHABBIR KHAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR SINGH CHAUHAN
BLOCK A CHAMBER NO. 30, DISTRICT COURT
COMPOUND KANNAUJ, DIST-KANNAUJ , UTTAR
PRADESH,

Roll No - 1206

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHIV RAM SINGH CHAUHAN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHUL CHAURASIA
4/78, VIJAYANT KHAND, GOMTI NAGAR , DIST-
LUCKNOW , UTTAR PRADESH, 226010

Roll No - 1207

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SURESH CHANDRA CHAURASIA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANOJ KUMAR SINGH
C/O ASHANAND, 55/A, DHIRPUR NEAR, NIRANKARI
COLONY, DIST-DELHI , DELHI, 110009

Roll No - 1208

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LAL KISHOR PRASAD SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK SRIVASTAVA
1/3/124 A SAHADAT GANJ, NEAR BASE CAMP
CONVENT SCHOOL, TOGPUR, FAIZABAD, DIST-
AYODHYA , UTTAR PRADESH, 224001

Roll No - 1209

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE MADHUR KUMAR

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV KUMAR MISHRA
A-5 ORCHID VILLA, TIWARI GANJ, FAIZABAD ROAD,
DIST-LUCKNOW , UTTAR PRADESH, 226028

Roll No - 1210

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
UPENDRA KUMAR MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISH AGRAWAL
AGRAWAL KIRANA STORES, RAMAN MANDIR WARD,
CHUNNABHATTI, DIST-RAIPUR , CHHATTISGARH,
492001

Roll No - 1211

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
RADHA MOHAN AGRAWAL

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SOHAN KUMAR
FLAT NO. 703 TOWER 4, SUNSHINE COUNTY ANSAL
API SECTOR 63, RAI SONIPAT, DIST-SONIPAT,
HARYANA, 131029

Roll No - 1212

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

PREM NARAYAN

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITIN KESWANI
D 53/97 A-2, PARWATI PURI, COLONY GURUBAGH,
DIST-VARANASI , UTTAR PRADESH, 221001

Roll No - 1213

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
PARMA NAND KESWANI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KM AKANKSHA
A-78, NAVSHEEL DHAM, PHASE-2, POST N.SI,
BITHOOR ROAD, KALYANPUR, KANPUR NAGAR, DIST-
KANPUR , UTTAR PRADESH, 208017

Roll No - 1214

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

TRIVENI PRASAD DUBEY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN KUMAR SINGH
J.D. PRESECUTION OFFICER COLLECTORATE
COMPOUND, DIST-GHAZIPUR , UTTAR PRADESH,
233001

Roll No - 1215

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE MR. BALI KARAN SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. POOJA MISHRA
BEHIND MIDDLE SCHOOL SAMAN NEAR WATER
TANK SAMAN REWA, DIST-REWA , MADHYA
PRADESH, 486001

Roll No - 1216

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

RAM JI MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN KUMAR
VILLAGE KABIRUDDINPUR, P.O. DHARMAPUR, DIST-
JANUPUR , UTTAR PRADESH, 222107

Roll No - 1217

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAMPATI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANEESH MANI TRIPATHI
84A/6A, AYAPPA NAGAR COLONY, NEHRU PARK
ROAD, SULEM SARAI, DIST-PRAYAGRAJ , UTTAR
PRADESH, 211011

Roll No - 1218

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
TARKESHWAR MANI TRIPATHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MANISHA KHARE
IRRIGATION COLONY, NEAR OF SANTOSHI TEMPLE,
JAGDALPUR, DIST-BASTAR , CHHATTISGARH, 494001

Roll No - 1219

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI MANOJ KHARE

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BRIJESH KUMAR YADAV
HOUSE NO. 22, JUDGES LANE, SARASWATIPURAM,
COLONY, NEAR S.G. P.G.I.M.S., RAIBARILY ROAD,
DIST-LUCKNOW , UTTAR PRADESH, 226012

Roll No - 1220

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

MATA PRASAD YADAV

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VED PRAKASH PANDEY
VILLAGE BASDILIYA, POST MADHUKARPUR, DIST-
SIDDHARTH NAGAR , UTTAR PRADESH, 272207

Roll No - 1221

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

RAJENDRA PRASAD PANDEY

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRITHU
B-319, STREET NO. 02, RAJVEER COLONY, GHAROLI,
EXTENSION EAST DELHI, DIST-DELHI , DELHI, 110096

Roll No - 1222

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
UMA SHANKAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITYA NAND MISHRA
BARADIH, KALIKABARA, SEWAPURI, DIST-VARANASI
, UTTAR PRADESH, 221403

Roll No - 1223

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SURENDRA PRATAP MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MANSHA SHUKLA
32 A, STAR COLONY, PATEL NAGAR, INDIRA NAGAR,
DIST-LUCKNOW , UTTAR PRADESH, 226016

Roll No - 1224

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
VIVEK MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. REHAN AHMAD SIDDIQUI
SECTOR 14/103 VIKAS NAGAR LUCKNOW, DIST-
LUCKNOW , UTTAR PRADESH, 226022

Roll No - 1225

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
ABDUL RAFAY SIDDIQUI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NITISHWARI MISHRA
HOUSE NO. 14/127, NEW COLONY, CHHOTA PARK,
DEORIA, DIST-DEORIA , UTTAR PRADESH, 274001

Roll No - 1226

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
ANIL MISHRA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DIWAKAR NATH TRIPATHI
POST KUSHAHARI, DISTT. DEORIA, P.S. BARIYARPUR,
DIST-DEORIA , UTTAR PRADESH, 274001

Roll No - 1227

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAJENDRA NATH TRIPATHI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMAR NATH SINGH
VILL & POST ALAWALPUR AFGA, THANA BARESAR,
TAH. KASIMABAD, DIST-GHAZIPUR , UTTAR
PRADESH, 233222

Roll No - 1228

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

BHAGAWAT SINGH

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRANSHU SHARMA
D 5/79-80, TRIPURA BHAIRAVI, DIST-VARANASI,
UTTAR PRADESH, 221001

Roll No - 1229

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SUNIL KUMAR SHARMA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

<u>TIME</u>	<u>PAPER</u>
8.00 A.M. to 11.00 A.M.	Paper I LAW
2.00 P.M. to 5.00 P.M.	Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRATAP VIKRAM SINGH
N 11/100 TAKSHSHILA APARTMENT, FLAT NO. B-3,
RANIPUR, DIST-VARANASI , UTTAR PRADESH, 221010

Roll No - 1230

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAVI PAL KUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUMAR ADITYA
H.NO. 351 WARD NO. 02 BESIDE DR. J.N. PANDEY,
RAMNATH DEORIA, SOUTH, DIST-DEORIA , UTTAR
PRADESH, 274001

Roll No - 1231

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

ARUN KUMAR MISHRA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KM.ANITA
1224-A, TOP FLOOR, MUKHRJEE NAGAR, DIST-DELHI,
DELHI, 110009

Roll No - 1232

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
DHARAM VIR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURESH KUMAR RAI
VILLAGE MAKHDOOMPUR, POST KAJGAON, DIST-
JAUNPUR , UTTAR PRADESH, 222138

Roll No - 1233

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAJMANI RAI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH JAIN
D/74 JAIN BHAWAN IT CHAURAHA NIRALA NAGAR
LUCKNOW , DIST-LUCKNOW , UTTAR PRADESH,
226020

Roll No - 1234

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
AVINASH CHANDRA JAIN

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHASHANK KUMAR
C 20/I-79 RAMAKANT NAGAR PISHACH MOCHAN ,
DIST-VARANASI , UTTAR PRADESH, 222001

Roll No - 1235

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SANTOSH KUMAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PALLAVI SHARAN
FLAT NO 102 PEACH BLOCK HM WORLD CITY
APARTMENT JP NAGAR 9TH PHASE, DIST-
BANGALORE , KARNATAKA, 560062

Roll No - 1236

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

DEVI SHARAN SINHA

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. UMA BHARTI SAHU
BEHIND MANDAL KIRANA STORE HARI NAGAR
KATULBOAD , DIST-DURG , CHHATTISGARH, 490022

Roll No - 1237

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

LATE DR SAHU

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA KUMAR SAHU
D-149 SECTOR 6 KAMAL VIHAR , DIST-RAIPUR ,
CHHATTISGARH, 492001

Roll No - 1238

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
HARISH CHANDRA SAHU

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RUCHI NAGAR
A-15 OM ZONE COLONY SHUBHAM VIHAR MUNGELI
ROAD, DIST-BILASPUR , CHHATTISGARH, 495001

Roll No - 1239

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
HEMRAJ NAGAR

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRANJALI MIRDHA
2/17 SECTOR L LDA COLONY ASHIYANA , DIST-
LUCKNOW , UTTAR PRADESH, 226012

Roll No - 1240

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
RAM SAGAR MIRDHA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARDEEP SINGH
SCO 393 FIRST FLOOR SECTOR 8 PANCHKULA , DIST-
PANCHKULA , HARYANA, 134109

Roll No - 1241

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
FAQIR CHAND

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HRISHIKESH SINGH
VILLAGE BASUDIHA POST KOTHA KHAS, DIST-
GORAKHPUR , UTTAR PRADESH, 273411

Roll No - 1242

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
LATE UMESH SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEELAM RANI TAMAK
D-8 CIVIL LINES , DIST-DURG , CHHATTISGARH,
491001

Roll No - 1243

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SANJEEV KUMAR TAMAK

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PALLAVI ROY
AMIT PRANAV NIWAS INFRONT OF RAILWAY
CROSSING SARASWATI NAGAR KOTA , DIST-RAIPUR ,
CHHATTISGARH, 492001

Roll No - 1244

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SUBHASH CHANDRA ROY

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT PATHAK
HATRI CHOWK KILAWARD JUNA , DIST-BILASPUR ,
CHHATTISGARH, 495001

Roll No - 1245

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

RAMESH CHANDRA PATHAK

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEETESH KUMAR
VILL BALANPUR PO PREMPUR TEH KHAIR , DIST-
ALIGARH , UTTAR PRADESH, 202137

Roll No - 1246

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
RAGHUVIR SINGH

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
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on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DIVYATA BAJPAI
ARAZI 599 GUPTA SOCIETY INDIRA NAGAR
KALYANPUR , DIST-KANPUR , UTTAR PRADESH,
208026

Roll No - 1247

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
CHANDRA MOULI BAJPAI

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
4. You are required to follow the instructions as mentioned on the answer sheet.
5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
9. There is no provision for the supplementary answer Sheet.
10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HEMANT KUMAR SRIVASTAVA
D-26 2ND FLOOR D-BLOCK GALI NO 3 HARDEV
NAGAR JHARODA MAJRA, DIST-DELHI , DELHI, 110084

Roll No - 1248

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SUDAMA LAL SRIVASTAVA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination : 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RAGINI AGARWAL
R/O E 166 167 SECOND FLOOR SAMASPUR ROAD
PANDV NAGAR OPPOSITE SANJAY JHEEL, DIST-EAST
DELHI , DELHI, 110091

Roll No - 1249

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

BIJAY KUMAR AGARWAL

Examination Centre :

GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITESH CHANDRA SHUKLA
BEHIND JAYKA RESTAORENT RAJENDRA NAGAR
BANARAS ROAD , DIST-AMBIKAPUR SURGUJA ,
CHHATTISGARH, 497001

Roll No - 1250

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
NARESH CHANDRA SHUKLA

Examination Centre :
GOVT. J.P. VERMA P.G. COLLEGE, JARHABHATA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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